

W.P.(C) No. 15395 of 2015

19.02.2016. S. Das, learned Senior Standing Counsel for the School & Mass Education Department undertakes that Chief Secretary shall appear in person before this Court 24.2.2016.

List this matter on 24.2.2016.

Registry is directed to supply a free copy of this order along with the order dated 1.2.2016 to Mr. Das, learned Sr. Standing Counsel for School & Mass Education Department.

. Pradip Mohanty, ACJ.

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Biswajit Mohanty, J.